

working groups on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care, to lay out the macro and micro dimensions with potential solutions to road safety and to suggest short term and long terms measures to curb road accidents in the country. All these working groups have started working on their respective subjects. The working group on Engineering (Vehicles) has submitted its report and the remaining four working groups are yet to submit their reports. National Road Safety Council (NRSC) will deliberate on recommendations of the working groups after receipt of reports from all the five working groups.

Repairing of Jandaha bridge in Bihar

†1334. SHRI UPENDRA KUSHWAHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that transportation has come to a standstill due to dilapidated condition of bridge near Jandaha bazaar on NH 103 in Bihar; and

(b) if so, the action being taken to repair the said bridge?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir. The light vehicles are being allowed to pass through this bridge. The heavy vehicles take diversion from km. 31 near Village Salha and merge the existing alignment in km. 33 near Hospital Chowk, Jandaha.

(b) Development of National Highways is a continuous process and works are taken up depending upon the availability of funds and *inter se* priority of works.

Selection of DGM (Technical) in NHAI

1335. SHRI M. VENKAIAH NAIDU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Chief Vigilance Commissioner has taken serious note of the selection of the Deputy General Manager (Technical) in the National Highways Authority of India (NHAI) and opined that the selection process suffered from serious infirmities;

(b) whether the NHAI has cancelled those appointments and subsequently selected the same candidates; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) A communication has been received from Central Vigilance Commission (CVC) regarding the alleged lapses committed in

†Original notice of the question was received in Hindi.

the appointment of Deputy General Managers on deputation basis in NHAI. The matter is under examination.

(b) and (c) NHAI has issued an office order dated 9th July, 2011 that suitability of the candidates who were selected previously and have already joined NHAI on deputation will be assessed afresh, subsequent to which a decision on their repatriation or retention will be taken. Candidates who were selected earlier but have not joined NHAI so far, would be given an option to again appear in the fresh selection process.

Delay in land acquisition for roads

1336. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that delay in land acquisition continuing to be a major stumbling block in completion of land and highway projects across the country; and

(b) if so, the various steps undertaken by Government in cutting down delay?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Land acquisition is one of the factors contributing to delay in implementation of some projects under National Highways Development Project (NHDP). Delay generally occurs due to other reasons also, which overlap and attributing any delay solely to land acquisition may not be appropriate.

(b) National Highway Authority of India (NHAI) has taken several measures in order to cut down delays in land acquisition. These include strengthening of infrastructure provided to Competent Authority for Land Acquisitions (CALAs), facilitating better coordination with the State Governments etc. by creating Regional/Zonal offices and persuading State Governments to set up high powered committees under Chief Secretaries for NHDP projects. For some projects in a few States, Special Land Acquisition Units (SLAUs) have also been set up. Progress of land acquisition is also being monitored through regular reviews.

Six-lane National Highways passing through Delhi and Haryana

1337. SHRI SHADI LAL BATRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering to undertake six laning of all the National Highways passing through Haryana and Delhi;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?